

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- DECEMBER, 2016 & JANUARY, 2017				GRAND TOTAL	
Opening Balance as on 01.12.16	Cases Instituted during the Month of December, 2016 & January, 2017	Cases Disposed of during the Month of December, 2016 & January, 2017	Total Pendency as on 31.01.17	Total Cases Disposed of during the Month of December, 2016 & January, 2017 (Family Court + High Court)	Total Pendency as on 31.01.17 (Family Court + High Court)
2105	208	121	2192	1418	31126

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- FEBRUARY & MARCH, 2017				GRAND TOTAL	
Opening Balance as on 01.02.17	Cases Instituted during the Month of February & March, 2017	Cases Disposed of during the Month of February & March, 2017	Total Pendency as on 31.03.17	Total Cases Disposed of during the Month of February & March, 2017 (Family Court + High Court)	Total Pendency as on 31.03.17 (Family Court + High Court)
2192	161	139	2214	1516	31544

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- APRIL & MAY, 2017				GRAND TOTAL	
Opening Balance as on 01.04.17	Cases Instituted during the Month of April & May, 2017	Cases Disposed of during the Month of April & May, 2017	Total Pendency as on 31.05.17	Total Cases Disposed of during the Months of April & May (Family Court + High Court)	Total Pendency as on 31.05.17 (Family Court + High Court)
2214	145	101	2258	1144	32246

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- JUNE & JULY, 2017				GRAND TOTAL	
Opening Balance as on 01.06.17	Cases Instituted during the Month of June & July, 2017	Cases Disposed of during the Month of June & July, 2017	Total Pendency as on 31.07.17	Total Cases Disposed of during the Months of June & July (Family Court + High Court)	Total Pendency as on 31.07.17 (Family Court + High Court)
2258	139	100	2297	1548	32686

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- AUGUST & SEPTEMBER, 2017				GRAND TOTAL	
Opening Balance as on 01.08.17	Cases Instituted during the Months of August & September, 2017	Cases Disposed of during the Months of August & September, 2017	Total Pendency as on 30.09.17	Total Cases Disposed of during the Months of August & September (Family Court + High Court)	Total Pendency as on 30.09.17 (Family Court + High Court)
2297	204	64	2437	1797	33043

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- OCTOBER & NOVEMBER, 2017				GRAND TOTAL	
Opening Balance as on 01.10.17	Cases Instituted during the Months of October & November, 2017	Cases Disposed of during the Months of October & November, 2017	Total Pendency as on 30.11.17	Total Cases Disposed of during the Months of October & November (Family Court + High Court)	Total Pendency as on 30.11.17 (Family Court + High Court)
2437	192	80	2549	1497	33661